

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No.726 of 2019

IN THE MATTER OF:

M/s Continental Piling & Excavation Pvt. Ltd.Appellant

Vs.

M/s Capacit'e Infraprojects Ltd.Respondent

Present :

For Appellant: Mr. Saurabh Seth, Ms. Sumeera Seth, Advocates

For Respondents: Mr. Mohan K.Khullar, Advocate

O R D E R

24.01.2020 – Reply-affidavit filed by Respondent is taken on record. Learned Counsel for Appellant seeks and is allowed extension of ten days' time to file the rejoinder, failing which the right to file the same shall stand closed without reference to the Bench.

List the appeal for 'final hearing' on **14th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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